

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

STARRED QUESTION NO:219
ANSWERED ON:09.08.2010
LEAKAGE OF CHLORINE GAS AT MUMBAI PORT TRUST
Singh Shri Radha Mohan; Tirkey Shri Manohar

Will the Minister of SHIPPING be pleased to state:

- (a) whether a number of people fell ill after leakage of chlorine gas from a cylinder at the Mumbai Port Trust recently;
- (b) if so, the details alongwith the number of persons died/seriously affected as a result thereof;
- (c) whether any inquiry has been conducted by the Government to find out the reasons for the leakage of the gas and to fix the responsibility in this regard;
- (d) if so, the details and outcome thereof;
- (e) the action taken/proposed to be taken by the Government against the persons/ establishment found guilty; and
- (f) the further steps taken by the Government to avoid such incidents in future alongwith the financial assistance provided to the affected persons?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 219 FOR ANSWER ON 9TH AUGUST, 2010 RAISED BY SHRI RADHA MOHAN SINGH & SHRI MANOHAR TIRKEY REGARDING LEAKAGE OF CHLORINE GAS AT MUMBAI PORT TRUST

(a): Yes, Madam.

(b): In all 118 persons were affected by the incident and were admitted to various hospitals. No person has died or been affected seriously in the incident.

(c): Yes, Madam.

(d) & (e): The Dy. Chairman, Mumbai Port Trust has been appointed to inquire into the causes of the incident; identify lapses and persons responsible for the incident to suggest remedial measures to ensure that an incident of this type does not recur. This report is awaited.

A High level committee has also been constituted to examine the cylinders/packages and advise on the measures to be taken/ methodology to be followed for neutralization of chemicals/gases and ultimate disposal of all the uncleared hazardous cargo lying in the Port.

(f): Strict directions have been issued to all the Major Ports to dispose off all the hazardous/inflammable cargo lying in port area since long time. No financial assistance has been provided to the affected persons.